(50)

**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company Under Section		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd  9 IBC		

P.K. JHUNTHUNIWACA Advised & Corporal-SUMIT RUDRA Advised Debtor.

28 07 2017 - C.P.No.C.P(IB) 286/KB/2017 - Pushkar Impex Pvt. Ltd. Vs. Diamond Polymers Pvt. Ltd.

## ORDER

Ld. Lawyers on behalf of the corporate debtor is present. None appeared on behalf of the operational creditor.

Respondent submitted that he is going to file Vakalatnama along with the Board Resolution during the course of the day.

Fixed on 01.08.2017.

MANORAMA KUMARI MEMBER(J)